

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


C.P.No.452/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Malimo Banadurga Construction Pvt.Ltd. -Vs- Registrar of Companies, Odisha, Cuttack	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL sh. Behr

  
12/9/17

12 09 2017 – C.P.No.452/KB/2017 – Malimo Banadurga Construction Pvt. Ltd.  
Vs. Registrar of Companies, Odisha, Cuttack.

## **ORDER**

Ld. PCS on behalf of the petitioner is present.

Petition filed under Section 252(3) of the Companies Act, 2013.

Perused the records. It is observed that ROC Report is not there. Hence, the report is required to be called for from the ROC in respect of Malimo Banadurga Construction Pvt. Ltd. Registry is directed to issue notice upon the ROC, Odisha, Cuttack calling for the report.

Fixed on 10.10.2017.

*Sd/-*

MANORAMA KUMARI  
MEMBER(J)